

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No.4165/9/HDB/2017
NAME OF THE COMPANY	LEPL Projects Ltd
NAME OF THE PETITIONER(S)	Air India SATS Airport Services Pvt Ltd
NAME OF THE RESPONDENT(S)	LEPL Projects Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
L. Aravind Reddy	Advocate.	aravind Reddy.l@me.com 9552887117	L. Aravind Reddy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. L. Arvind Reddy, learned Counsel for the petitioner. The learned counsel for petitioner requested one week time for complying office objections.

Post the CP on 18.12.2017

Member (Technical)

Member (Judicial)